## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 87(ND)2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 2,08,2016

NAME OF THE COMPANY:

Sh. Rajesh Ramchandani & Anr.

Vs.

M/s. Fusion Electronics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

VARMAN SAVASTANA (Adl)

ANKUR KHANDELWAL, ADVOCATE

FOR RESPONDENT NO. 2 & 3

Ms. Kanika Chug for Respondent

## Order

Pleadings in the application are not complete. A Rejoinder needs to be filed in CP 87(ND)/2016 by the Petitioner to the reply filed by the Respondents.

Replies to CAs 204/PB/2016, 215/PB/2016 & 216/PB/2016 in CP 129(ND)/2015
are also required to be filed. Let the needful be done within two weeks after supplying
copy in advance to the Counsel opposite. It is made clear that no further adjournment
shall be granted.

List on 24.8.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

2<sup>nd</sup> August, 2016 (P.K. SUD)